183 Written Answers

News-ite_m captioned 'Bank of India deal still a mystery'

2537. DR. MAHABIR PRASAD; DR. BAPU KALDATE: DR. SHANTI G. PATEL:

Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the Free Press journal of Bombay dated the 16th July, 1984 captioned 'Bank of India deal still a mystry;

(b) whether Government have ordered a CBI inquiry into the foreign exchange dealing of the Bank of India involving heavy Speculative transactions resulting in the loss of Rs. 5 crores;

(c) wheter the 'cross currency deals' a_s ordered by the Deputy General Manager Shri N. T. Bhavanani are still being continued; and

(d) if so, whether the officers concerned have been apprehended?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY), (a) Yes, Sir.

(b) No, Sir.

(c) No, Sir. According to the Reserve Bank of India, the bank has already stopped the cross currency deals.

(d) The Bank of India has reported that it has suspended two of its dealers responsible for the unauthodeals. Enquiry against rised them has been initiated. Two Senior Executives of the bank, who were apparently found responsible for the lapses, have been removed from their respective departments. The bank proposes to take further action against them, in the light of the enquiry report. ,

News item captioned 'Chines_e Army ha_s ICBMs'

Io Questions

2538. SHRI V. GOPALSAMY: Will the Minister of DEFENCE b_e pleased to state:

(a) whether Government's attention has been drawn to a news item captioned 'Chinese Army has ICBMs' which appeared in the Times of India dated the 2nd August, 1984;

(b) if so, what ar_e the details in this regard; and

(c) what steps Government have taken to meet the threat posed thereby?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) and (b) Government have seen the media report but have n_0 reliable information about the precise details in this regard.

(c) All developments having a bearing on India's security are reviewed from time to time and appropriate measures taken to ensure adequate defence preparedness.

Introduction of Vayudoot service Arunachal Pradesh

2539. SHRIMATI OMEM DEORI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is **a** fact that the conception of introduction of Vayudoot service was to link the North Eastern region with the other parts of the country;

(b) if so, what are the reasons for which Vayudoot service is not being extended to the North Eastern region for which it has been conceived; and

(c) by when Vayudoot service is likely to be extended in the North Eastern region in general and in Arunachal Pradesh in particular?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR- 185 Written Answers

SHED ALAM KHAN): (a) Vayudoot was set up to provide air-links to inaccessible $_{a}re_{as}$ in the North Eastern Region and also to connect centres of commercial and tourist importance not included in the Indian Airlines' net-work.

Kb) and (c) Air services to Shillong, Cooch-Behar and Tezu, out of the 14 stations in the North Eastern Region identified for airlinking by Vayudoot, are already in operation Vayudoot services to Rupsi Kamalpur and Kailashahar provided earlier had to be dispoor continued due to very load factor. Vayudoot services were also extended to Aizawl, but have been temporarily suspended as repairs are being carried out on the run-way. Vayudoot services to the» remaining stations including Along, Zero, Daparijo, Passighat and Itanagar will be •considered after augmentation of the aircraft capacity and development of necessary infrastructure at these stations. It ig not possible, at this stage, to indicate the time-frame by which Vayudoot services will be provided to these stations.

Maharana MMIs Limited of Porbandar Gujarat

f2540. SHRI CHIMANBHAI MEH-TA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Government of Gujarat has approached the Central Government for investigating under the Industrial Development Regulation Act, the conditions in the' Maharana Mill's limited of Porbanda_r which is closed;

(b) if so what are the details in this regard; and

(c) what action the Central Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE

†Previously Unstarred Question No. 2318, transferred from the 17th August, 1984.

AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) and (b) A proposal has been received from th© Government of Gujarat for appointment of an Investigation Committee under Section 15 of the Industries (Development & Regulation) Act to investigate the affairs of M/s. Maharana Mills, Porbandar, which is close,} with effect from 13.2.1984.

(c) Government have not taken a decision in this regard so far.

जिला मुघेर स्थित क्षेत्रीय ग्रामीण बैंक के ग्रध्यक्ष के विरुद्ध ग्रारोप

2541. श्रो हुक्मदेव नारायण यादवः क्या वित्त मंत्रों यह बताने की छपा करेगें कि:

(क) क्या यह सच है कि 11 जुलाई, 1984 को कुछ संसद सदस्यों ने बिहार विधान सभा के सदस्य श्री रामदेव सिंह ढारा प्रेपित ग्रारोप पत्न (चार्जशीट) के साथ एक पत्न भी भेजा था किसमें उन्होंने मांग की है कि विहार के जिला मुँधर स्थित क्षेत्रीय प्रामीण बैंक के ग्राध्यक्ष के विषद्ध लगाये गये ग्रारोपों की जांच की जाये : ग्रांग

(ख) यदि हो, तो इन संबंध में ग्रामी तक क्या कार्यवाही को गई है?

विस्त मंत्रालय में उग्नंत्रो (आरंजनाईन पूजारी): (क) जो, हो ।

(ख) यूनाइटेड कर्मांशयल वैंक को, जो मुखेक क्षेत्रीय प्राप्तीण वैंक का, प्रायोजक वैंक है आरोपों/शिक्षयतों की जांच करने के लिए कहा गया है।

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